

with a doubtful decrease in subsidy burden on the exchequer?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) and (b). India has been allocated a quota of 6.50 lakh tonnes of white sugar for export in 1983 by the International Sugar Association. The modalities of export would depend on the international price prevailing at the time of exports.

(c) As a member of the International Sugar Organisation, our export quota is determined with reference to our export performance in the best two of the three preceding years. In the long run, therefore, it would be desirable to export sugar.

World Bank's Special Action Programme

*299. SHRI D. N. PUTTE GOWDA:

SHRI H. N. NANJE GOWDA:

Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has recently approved a new "Special Action Programme" to speed up loans to developing countries; and

(b) if so how far the new scheme would be helpful to the country?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. The World Bank has approved on the 22nd February, 1983 a programme of special assistance to member countries covering its fiscal years 1983 and 1984.

(b) wherever it is possible to do so within the structure of a particular project, we will try to take advantage of the measures proposed under this programme.

Expansion of facilities at Goa Airport

*300. SHRI EDUARDO FALEIRO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is a plan to expand the facilities at the Goa Airport; and

(b) if so, progress made in this regard and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHR KHURSHEED ALAM KHAN) (a) and (b). (i) Construction of a new terminal building complex and extension of the apron is in progress at a total estimated cost of Rs. 1.61 crores. The construction is expected to be completed by the end of September, 1983.

(ii) During the Sixth Five Year Plan, it is proposed to provide Very High Frequency Omni Range (VOR) facility at Dabolim (Goa) airport at an estimated cost of Rs. 15.00 lakhs. The selection of site is in progress and the VOR facility is likely to be provided by the year 1985.

(iii) The installation of 3-Bar Visual Approach Slope Indicator System at a cost of Rs. 6.18 lakhs has been completed and this facility is to be air calibrated during April, 1983. In addition the installation of apron edge, apron flood and taxiway lighting at a cost of Rs. 3.44 lakhs is expected to be completed within two months.

Agreement with Belgian Firm Re. Sale of carpet backing cloth

*301. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the strong criticism of long term agreement between the National Jute Manufacturers Corporation and a Belgian firm, Delca International regarding exclusive sale of carpet backing cloth in European markets; and

(b) if so, whether Government propose to order an inquiry into the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Government have seen a report appearing in a Calcutta based newspaper on 15th February, 1983 regarding the agreement between National Jute Manufacturers Corporation and the Belgian firm.

(b) The agreement has been considered and approved by the competent agencies, including R.B.I. No enquiry is proposed.

Review of IMF conditionalities demanded by Asian Ministers attending UNCTAD Meeting in Baghdad

*302. **SHRI HARISH KUMAR GANGWAR:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some of the Asian Ministers attending UNCTAD meeting in Baghdad recently have demanded a review of IMF conditionalities, and if so, details thereof;

(b) whether Government of India are also of the same view now thereby confirming the views of the independent economists and thinkers in the country who had advised the Government of danger of these conditions; and

(c) whether Government propose to take up this matter strongly with the I.M.F.?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). The fifth meeting of the Asian Group of the Group of 77 took place in Baghdad, Iraq, from 7th to 14th February, 1983. This was held primarily for considering the items on the agenda for the sixth session of the United Nations Conference on Trade and Development (UNCTAD) scheduled to be held in Belgrade, Yugoslavia, in June, 1983, and to prepare the position of the Asian Group. The meeting was attended by representatives of

thirty Asian developing countries (including India) and the Palestinian Liberation Organisation (PLO).

The meeting unanimously adopted a Declaration and a Programme of Action. The letter, *inter alia*, referred to the IMF conditionality in the following words:

"The IMF should undertake a fundamental review of the principles on which its conditionality rests and revise immediately its policy conditions under the tranches so as to place greater stress on supply expansion, fully reflecting the social priorities and objectives of countries and their economic and political constraints. Greater use should be made of multi-year programmes and due allowance made for uncertainties in setting performance criteria. In prescribing adjustment measures, the IMF should take fully into account circumstances and factors beyond the control of developing countries."

Developing countries including India have consistently been asking for a greater flexibility and liberal code of conditionality in various international fora. In fact, the need for a flexible and liberal framework of conditionality is one of the important elements of the demand of developing countries for a reform of the international monetary system.

Conditionality and other matters of importance for a reform of the international monetary system would be further discussed by the Ministerial meeting of the Group of 77 to take a united position on these issues in the Belgrade Conference of the UNCTAD in June, 1983.

Results of anti-smuggling measures

*303. **SHRI M. V. CHANDRASHEKHARA MURTHY:** Will the Minister of FINANCE be pleased to state:

(a) whether as a result of intensified anti-smuggling measures, contraband